NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. GOWRI. V TWR. VIDHYASHAWKAR

PETITIONERS

O Johns

2. Desikan.B.
For A.K.My Gorny
Associate

R1, R2, R3

ORDER

Ms V Gowri, counsel for petitioners present. Shri B Desikan, counsel for R1 to R3 present. Counsel for petitioner prayed time to serve private notice on R4. Time extended with direction to serve notice on R4 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing and further to file rejoinder without fail. Put up on **28.11.2016** at **10.30** A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)